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GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 39 /2015-2020
NEW DELHI, DATED THE 1st NOVEMBER, 2017

Subject: Enlistment under Appendix 2-E of M/s. MIDC Industries Association (MIDC-IA) authorized to issue Certificate of Origin (Non-Preferential) - reg.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby authorize the following agency to issue Certificate of Origin (Non Preferential):

M/s. MIDC Industries Association (MIDC-IA),
MIA House, P-26, MIDC Industrial Area,
Hingna, Nagpur – 440028.
Tel. No.07104-236138; 235048;
Fax No.07104-236138
E-mail : mianagpur28@gmail.com; office@mianagpur.in

Accordingly, name of the above agency is added at Serial No.29 (Maharastra) of Appendix 2E [List of Agencies Authorized to issue Certificate of Origin (Non-Preferential)] to Appendices & Aayat Niryat Forms of FTP 2015-2020.

Effect of this Public Notice:

M/s. MIDC Industries Association (MIDC-IA), is enlisted under Appendix 2E of FTP, 2015-2020 for issuing Certificate of Origin (Non-Preferential).

[Issued from F. No. 01/93/180/37/AM-17/PC-2(B)]